

(b) if so, the details thereof; and

(c) whether any proposal has been received by the Ministry to include any occupation to the Schedule?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) and (c) The Government prohibited employment of children in two occupations, that is, (i) Circus; and (ii) Caring of Elephants, by way of amendment in the Child Labour (Prohibition and Regulation) Act, 1986 in Part A of Schedule under the heading 'Occupations', which are prohibited for employment of children below the age of 14 years, on the recommendation of the Technical Advisory Committee on Child Labour. The Notification in this regard was published in the Gazette of India on 08.10.2010.

Funds for day care centres in Assam

2615. SHRIMATI NAZNIN FARUQUE: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state?

(a) whether any proposal from the State Government of Assam is pending with Government for releasing funds for day care centres;

(b) if so, the details thereof along with the total amount of proposals with the district-wise break-up; and

(c) the reasons for not releasing the funds?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) No, Sir.

(b) and (c) Does not arise in view of reply to (a) above

Financial allocations for schemes for children

2616. SHRI VIJAY JAWAHARLAL DARDA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether the 2005-06 National Family Health Survey showed that 20 percent of children under five were acutely malnourished and 48 percent were chronically malnourished;

(b) if so, what are the details of remedial steps taken since 2005-06 to eliminate this pitiable state of affairs amongst children; and